

ORISSA HIGH COURT
FILING REPORT AS ON :25/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008556/2020	TIMOTHY KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /184 /2019 () //
2	BLAPL/0008557/2020	SIBA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /150 /2019 () //
3	BLAPL/0008558/2020	HARASIT NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /184 /2019 () //
4	BLAPL/0008559/2020	RAMESH ROUT VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJNAGAR /248 /2020 () //
5	BLAPL/0008560/2020	MANOJ BISWAS VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KALIMELA /103 /2019 () //
6	BLAPL/0008561/2020	TUKU @ SANJAYA POLAI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KABISURYANAGAR (KODALA) /72 /2004 () //
7	BLAPL/0008562/2020	JITU @ JITENDRA NAIK @ JITENDRA KUMAR VS STATE OF ODISHA	NIKHIL RANJAN MOHAPATRA VS	ANGUL TOWN /542 /2012 () //
8	BLAPL/0008563/2020	L.SANTOSH KUMAR ACHARYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /276 /2020 () //
9	BLAPL/0008564/2020	BINOD DIGAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	MAHILA P.S.(BBSR) /26 /2020 () //
10	BLAPL/0008565/2020	SANKAR BAISHNAB VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /107 /2020 () //
11	BLAPL/0008566/2020	NIKHIL SINGH VS STATE OF ODISHA	MANORANJAN MISHRA VS	JHARSUGUDA /735 /2020 () //

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12	BLAPL/0008567/2020	DEBA @ DEBASIS ROUT VS STATE OF ODISHA	H.N.MOHAPATRA VS	CHANDANPUR /215 /2020 () //
13	BLAPL/0008568/2020	SUDIPTA SATHUA @ PAPU VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /92 /2020 () //
14	BLAPL/0008569/2020	ANJAN KUMAR KANDI VS STATE OF ODISHA	S.MOHANTY VS	GONDIA /215 /2020 () //
15	BLAPL/0008570/2020	SAPNA AGRAWAL @SAPANA AGRAWAL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /411 /2020 () //
16	BLAPL/0008571/2020	ASHOK BARGIA VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //
17	BLAPL/0008572/2020	RAJESH KHADIA VS STATE OF ODISHA	S.S.RAY-2 VS	HEMGIR /93 /2017 () //
18	BLAPL/0008573/2020	SUSANTA MALLIK VS STATE OF ODISHA	ASHOK JENA VS	BADACHANA /113 /2020 () //
19	BLAPL/0008574/2020	LULU @ DEBANANDA @ DEBANANDA @ DEBANANDA VS STATE OF ODISHA	DEBENDRA BARIK VS	CHAMPUA /150 /2020 () //
20	BLAPL/0008575/2020	KABU @ PRAVAT RANJAN MOHAPTRA VS STATE OF ODISHA	Sibananda Patra VS	/ /0 () //
21	BLAPL/0008576/2020	KAMBHUA @ SAKEN KUMAR PRUSTY VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BHUBAN /146 /2020 () //
22	BLAPL/0008577/2020	SHERDIN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BOIPARIGUDA /185 /2019 () //
23	BLAPL/0008578/2020	PURNA CHANDRA NAYAK	DEBASIS SARANGI	POLASARA PS /134 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008579/2020	SAROJ KUMAR SASMAL	JAYANTA KUMAR MAJHI	BALIAPAL /190 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008580/2020	ANIL PATNAIK	DEBASIS SARANGI	JEYPORE SADAR /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008581/2020	KUMAR NAIK @ TINGIRI	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /56 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008582/2020	DILIP MAHAKUD	ALOK KUMAR PANDA	LAHUNIPADA /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008583/2020	JITENDRA MALLICK	SIDHARTHA DAS	AIR FIELD P.S. /196 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008584/2020	BIJAY SHARMA	ABHAYA KUMAR PARIDA	TIRING /12 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008585/2020	GANE SINGH	ABHAYA KUMAR PARIDA	BISOI /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008586/2020	KALIA @ SANDIPTA MATI	SIDHARTHA DAS	DHENKANAL TOWN /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008587/2020	PRAFULLA NAIK	BISHNU PRASAD PRADHAN	SARANAKUL /4 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008588/2020	NIBAS BARIK	B.R.TRIPATHY	TARBHA /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008589/2020	PRASANNA KUMAR MISHRA	RASHMIKANTA MAHALIK	CUTTACK VIGILANCE /35 /2020
		VS	VS	()

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35	BLAPL/0008590/2020	STATE OF ODISHA(G.A.DEPARTMENT) ASHESA KUMAR SAHANI @ ASHISH KUMAR SAHANI VS STATE OF ODISHA	SHREYAS KUMAR MOHAPATRA VS	// / /0 ()
36	BLAPL/0008591/2020	KARNA CH. DAS VS STATE OF ODISHA	DEVASHIS PANDA VS	// / /0 ()
37	BLAPL/0008592/2020	HAPPY @ JYOTIRANJAN JENA VS STATE OF ODISHA	DHRUBA CH. ROUT VS	NIALI /263 /2020 () //
38	BLAPL/0008593/2020	MINI BEHERA @BARDHAN VS STATE OF ODISHA	SOUMYA MISHRA VS	R.UDAYAGIRI /64 /2016 () //
39	BLAPL/0008594/2020	SANGRAM MAHATO VS STATE OF ODISHA	ASHOK JENA VS	CHOUDWAR /486 /2020 () //
40	BLAPL/0008595/2020	GIRIJA SANKAR BEHERA @ SILU VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /206 /2020 () //
41	BLAPL/0008596/2020	PRABHAT SETHY @ PRAVAT KUMAR SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /28 /2020 () //
42	BLAPL/0008597/2020	BALARAM BHOI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BALIPATNA /209 /2020 () //
43	BLAPL/0008598/2020	NAMITA DAS @ MONDAL VS STATE OF ODISHA	SANGRAM MISHRA VS	KISSANNAGAR PS /80 /2020 () //
44	BLAPL/0008599/2020	SUDHIR KISAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	LOISINGHA(BOLANGIR) /76 /2015 () //
45	BLAPL/0008600/2020	KSHIRODRA PANDEY VS STATE OF ODISHA	A.K.SAHOO VS	PADAMPUR /185 /2020 () //

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46	BLAPL/0008601/2020	AMBUJA KUMAR SAHOO VS STATE OF ODISHA	DAYANIDHI MISHRA VS	DHENKANAL SADAR /475 /2020 () //
47	BLAPL/0008602/2020	SIBARAM DAKUA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BHANJANAGAR /380 /2020 () //
48	BLAPL/0008603/2020	BASANTA BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NAYAPALLI P.S. /31 /2020 () //
49	BLAPL/0008604/2020	SUSILA SWAIN @ KALIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /357 /2020 () //
50	BLAPL/0008605/2020	HARI BADA VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /271 /2020 () //
51	BLAPL/0008606/2020	LAKHI MAJHI @ LUCKY MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA -4 VS	JUNAGARH /15 /2020 () //
52	BLAPL/0008607/2020	SANTOSH BHOI @ BEHERA VS STATE OF ODISHA	R.N.MOHANTY VS	DELANGA /66 /2020 () //
53	CMP/0000646/2020	ABDUL USHMAN KHAN VS SAMIMA BEGUM	KARUNAKAR GAYA VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur *) Fao/0000014/2020
54	CMP/0000647/2020	NARENDRA KUMAR NAYAK VS THE COLLECTOR ,KENDRAPARA	PRADEEP KUMAR DASH VS	// () //
55	CMP/0000648/2020	SURENDRANATH SWAIN VS NARENDRANATH SWAIN	DEEPALI MAHAPATRA VS	// () //
56	CMP/0000649/2020	MAYADHAR SAHOO VS GIRIDHARI PALEI	J.K.KHUNTIA VS	// () //
57	CMP/0000650/2020	SRI JAYDURGA THAKURANI BIJE KASAFALASANTOSH KUMAR NANDA		//

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		VS	VS	0
		SRI JAYDURGA THAKURANI BIJE		//
58	CONTC/0005345/2020	SURADA PRASANNA MOHANTY	ADV.	//
		VS	VS	0
		ANANYA DAS		//
59	CONTC/0005346/2020	NITYANANDA KAR	ADV	//
		VS	VS	0
		SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT		//
60	CONTC/0005347/2020	RAMAKANTA BARIK	ADV.	//
		VS	VS	0
		SECRETARY DEPT. OF S.M.E.GOV'T OF ODISHA		//
61	CONTC/0005348/2020	DEBABRATA PATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SATYABRATA SAHU		//
62	CONTC/0005349/2020	SAROJ KUMAR NAG	BIJAY KUMAR DASH	//
		VS	VS	0
		RAMAKRISHNA GOND		//
63	CONTC/0005350/2020	PASCHIMESWARI BYABASAYA SANGHA	ADV	//
		VS	VS	0
		PREM CHANDRA CHOUDHARY		//
64	CONTC/0005351/2020	SANATAN BARIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ASHISH THAKARE		//
65	CONTC/0005352/2020	MINATI MOHANTY	LAXMI PRASAD DWIVEDI	//
		VS	VS	0
		SURESH CHANDRA SATAPATHY		//
66	CONTC/0005353/2020	ANJULATA MOHAPATRA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
67	CONTC/0005354/2020	SIBA PRASAD PANDA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
68	CONTC/0005355/2020	MANORANJAN JENA	ADV	//
		VS	VS	0

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69	CONTC/0005356/2020	SASWAT MISHRA SUCHITRA ROUT VS	ADV VS	// // 0
70	CONTC/0005357/2020	SATYABRATA SAHU GOURANGA CHARAN BEHERA VS	ADV VS	// // 0
71	CONTC/0005358/2020	SATYABRATA SAHU BIPINE BIHARI MOHANTY VS	ADV VS	// // 0
72	CONTC/0005359/2020	SATYABRATA SAHU HEMALATA BISWAL VS	ADV VS	// // 0
73	CONTC/0005360/2020	D.K.SINGH SMRUTI REKHA MOHANTY VS	ADV VS	// // 0
74	CONTC/0005361/2020	PROF. PADMAJA MISHRA JAYANTA KUMAR DASH VS	RAJJEET ROY VS	// // 0
75	CONTC/0005362/2020	STATE OF ODISHA NAYANA BEHERA VS	ADV VS	// // 0
76	CONTC/0005363/2020	CHIEF EXECUTIVE OFFICER, THE URBAN CO-OPERATIVE BANK LTD. SUBASH CHANDRA MAHAKUR VS	PRADEEP KUMAR MOHAPATRA VS	// // 0
77	CONTC/0005364/2020	MAHENDRA KUMAR MALLIK PRADEEPTA@PRADIP KUMAR MUKHI VS	PRADEEP KUMAR MOHAPATRA VS	// // 0
78	CONTC/0005365/2020	MAHENDRA KUMAR MALLIK SURYA NARAYAN PARIJA VS	ADV VS	// // 0
79	CONTC/0005366/2020	SANJIB CHOPRA HIMADRI CHARAN BISWAL VS	ADV VS	// // 0
		SATYABRATA SAHU		//

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80	CONTC/0005367/2020	SARBESWAR BEHURA VS CHAKRAVARTHI SINGH RATHORE	ADV VS	// 0 //
81	CONTC/0005368/2020	BHAGYARABI SAMAL VS HARIHARA DALAI	L.M.NANDA VS	// 0 //
82	CONTC/0005369/2020	PRATAP CHANDRA KANUNGO VS HARIHARA DALAI	L.M.NANDA VS	// 0 //
83	CONTC/0005370/2020	BIDUBHUSAN MISHRA VS HARIHARA DALAI	L.M.MANDA VS	// 0 //
84	CONTC/0005371/2020	NALINI RANJAN ROUT VS HARIHARA DALAI	L.M.NANDA VS	// 0 //
85	CONTC/0005372/2020	BAILOCHAN SAHOO VS HARIHARA DALAI	L.M.NANDA VS	// 0 //
86	CONTC/0005373/2020	TRILOCHAN JENA VS HARIHARA DALAI	L.M.NANDA VS	// 0 //
87	CONTC/0005374/2020	CHANDRA SEKHAR SAHOO VS HARIHARA DALAI	L.M.NANDA VS	// 0 //
88	CONTC/0005375/2020	ARABINDA SAMAL VS HARIHARA DALAI	L.M.NANDA VS	// 0 //
89	CONTC/0005376/2020	SUDHIR KUMAR SAHOO VS PRANJYA PARAMITA JENA	L.M.NANDA VS	// 0 //
90	CONTC/0005377/2020	BIJAY KETAN DASH VS HARIHARA DALAI	L.M.NANDA VS	// 0 //
91	CONTC/0005378/2020	LATA BASULAI	L.M.NANDA	//

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		VS	VS	0
		HARIHARA DALAI		//
92	CONTC/0005379/2020	GOPINATH JENA	L.M.NANDA	//
		VS	VS	0
		HARIHARA DALAI		//
93	CONTC/0005380/2020	SUDHANSU SEKHAR PANDA	L.M.NANDA	//
		VS	VS	0
		HARIHARA DALAI		//
94	CONTC/0005381/2020	AJIT KUMAR TRIPATHY	L.M.NANDA	//
		VS	VS	0
		HARIHARA DALAI		//
95	CONTC/0005382/2020	SANKARSAN PARIDA	L.M.NANDA	//
		VS	VS	0
		HARIHARA DALAI		//
96	CONTC/0005383/2020	PRAKASH CHANDRA SENAPATI	L.M.NANDA	//
		VS	VS	0
		HARIHARA DALAI		//
97	CRLA/0000596/2020	ANTARYAMI NAYAK	ASUTOSH TRIPATHY	PURUNAKOTE /41 /2017
		VS	VS	0
		STATE OF ODISHA		//
98	CRLLP/0000036/2020	STATE OF ODISHA	ADDL. GOVERNMENT ADVOCATE	JAJPUR TOWN /84 /2017
		VS	VS	0
		KANAKALATA SAHOO		//
99	CRLMA/0000151/2020	MIR.SAHABAJ @ MIR.SABAD	JYOTI PATNAIK	DHUSURI /186 /2019
		VS	VS	0
		STATE OF ODISHA		//
100	CRLMA/0000152/2020	MIR. SAHABAJ @ MIR. SABAD	JYOTI PATNAIK	DHUSURI /189 /2019
		VS	VS	0
		STATE OF ODISHA		//
101	CRLMA/0000153/2020	KANCHAN RAUTARAY	MALAYA RANJAN BEHERA	TANGI (KHURDA) /158 /2019
		VS	VS	0
		BASANTI BHOLA		//
102	CRLMC/0001662/2020	GULUA @ RAKESH JENA	SANJIB KUMAR BISWAL	CUTTACK SADAR /27 /2017
		VS	VS	0

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103	CRLMC/0001663/2020	STATE OF ODISHA R. RAMA RAO VS LALU KUMAR BAGH	MANOJ KUMAR PATI VS	// / /0 ()
104	CRLMC/0001664/2020	TUKUNA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PATTAPUR (ASKA) /38 /2015 ()
105	CRLMC/0001665/2020	RABINDRA NATH SAHOO VS STATE OF ODISHA	PRASANNA KUMAR PANDA 3 VS	// JAGATSINGPUR /118 /2018 ()
106	CRLMC/0001666/2020	RAJANIGANDHA MOHANTY@ DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// SUKINDA /46 /2016 ()
107	CRLMC/0001667/2020	BALADEV MARANDI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// BARIPADA TOWN /199 /2011 ()
108	CRLMC/0001668/2020	BAPI @ KHIROD KUMAR ROUT @ KSHIROD KUMAR ROUT VS STATE OF ODISHA	RAMANIRUN NARAYAN ROUT VS	// / /0 ()
109	CRLMP/0001494/2020	BHARAT MAJHI VS SUPERINTEND OF POLICE	B.N.MOHAPATRa VS	// PANIKOILI /41 /2014 ()
110	CRLMP/0001495/2020	JYOTSNA NAYAK VS SUPERINTEND OF POLICE	B.N.MOHAPATRA VS	// / /0 ()
111	CRLMP/0001496/2020	SACHIDANANDA NAIK VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// / /0 ()
112	CRLMP/0001497/2020	SUBASH MOHAPATRA VS INSPECTOR IN CHARGE OF ACB OF CBI,BBSR	R.N.MOHANTY VS	// / /0 ()
113	CRLMP/0001498/2020	ARUNA JENA VS THE STATE OF ORISSA	SHIVSANKAR MOHANTY VS	// / /0 ()

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114	CRLMP/0001499/2020	DILLIP KUMAR KAMILA VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 0 //
115	CRLMP/0001500/2020	PUSPA DEVI AGARWAL VS INSPECTOR GENERAL OF REGISTRATION, BOARD OF REVENUE, ODISHA	GYANENDRA CHANDRA SWAIN VS	/ /0 0 //
116	CRLREV/0000450/2020	PRABIR KUMAR HARICHANDAN VS STATE OF ODISHA	S.K.BHANJADEO VS	JANKIA P.S. /72 /2020 0 //
117	CRLREV/0000451/2020	LAXMIDHAR BEHERA VS STATE OF ODISHA	N.SAHANI VS	/ /0 J.M.F.C.,RANPUR(Nayagarh *) 2(B)CC/0000025/2020
118	CRLREV/0000452/2020	ROKKAM KISHORE VS STATE OF ODISHA	SATRUGHNA DASH VS	/ /0 0 //
119	CRLREV/0000453/2020	SUDHIR KUMAR SAHU VS K. MAHESH SUBUDHI	RANJAN KU ROUT VS	/ /0 0 //
120	CRLREV/0000454/2020	KALANDI SAHU VS STATE OF ODISHA	ADITI HOTA VS	/ /0 0 //
121	MACA/0000760/2020	M/S. NEW INDIA ASSURANCE COMPANY LIMITED VS SANTILATA JENA	ADAM ALI KHAN VS	/ / 0 //
122	MACA/0000761/2020	KAILASH CHANDRA SASMAL VS MAHENDRA KUMAR MOHANTY	P.C.PATTANAİK VS	/ / 0 //
123	TRP(C)/0000204/2020	BASUDEV MOHANTY VS SWARNIMA MANJARI MOHANTY	BINAYA KUMAR MOHANTY VS	/ / 0 //
124	WA/0000709/2020	DR.MANOJ KUMAR MEHER VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	/ / 0 //
125	WA/0000710/2020	SNEHALATA PRADHAN	BIDYALOK MOHAPATRA	/ /

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		VS	VS	0
		STATE OF ODISHA		//
126	WA/0000711/2020	PRAKASH KUMAR PRADHAN	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WA/0000712/2020	PRABHAT CHANDRA MOHANTY	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WA/0000713/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		SRICHARAN NAYAK		//
129	WA/0000714/2020	YUDHISTHIR PRADHAN	RABINDRANATH PRUSTY	//
		VS	VS	0
		TAHASILDAR ,JHARSUGUDA SADAR TAHASIL		//
130	WA/0000715/2020	KAIBALYA KUMAR PRUSTY	NIRMAL CHANDRA DAS	//
		VS	VS	0
		CHIEF GENERAL MANAGER,CANARA BANK		//
131	WA/0000716/2020	DEBASISH NAYAK	NIRMAL CHANDRA DAS	//
		VS	VS	0
		CHIEF GENERAL MANAGER,CANARA BANK		//
132	WA/0000717/2020	RAKESH KUMAR SAHOO	NIRMAL CHANDRA DAS	//
		VS	VS	0
		CHIEF GENERAL MANAGER,CANARA BANK		//
133	WA/0000718/2020	DR.SUNITA MOHANTY	J.BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
134	WA/0000719/2020	DR. SIDHANANDA PRADHAN	BUDHADEV ROUTRAY	//
		VS	VS	0
		STATE OF ORISSA		//
135	WP(C)/0032684/2020	UNION OF INDIA	SHASHI BHUSAN JENA	//
		VS	VS	0
		SARAT CHANDRA KHUNTIA		//
136	WP(C)/0032685/2020	JATINDRA NARAYAN BIR	SHASHI BHUSAN JENA	//
		VS	VS	0

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137	WP(C)/0032686/2020	STATE OF ODISHA BALAKRUSHNA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
138	WP(C)/0032687/2020	STATE OF ODISHA BALAKRUSHNA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
139	WP(C)/0032688/2020	STATE OF ODISHA BALAKRUSHNA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
140	WP(C)/0032689/2020	STATE OF ODISHA BALAKRUSHNA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
141	WP(C)/0032690/2020	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
142	WP(C)/0032691/2020	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
143	WP(C)/0032692/2020	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
144	WP(C)/0032693/2020	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
145	WP(C)/0032694/2020	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
146	WP(C)/0032695/2020	STATE OF ODISHA SUBASH CHANDRA DALAI VS	SUKANTA KUMAR DALAI VS	// // 0
147	WP(C)/0032696/2020	STATE OF ODISHA MAMATA KUMARI RATH VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0032697/2020	LITU SENAPATI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
149	WP(C)/0032698/2020	BISHNUPRASAD MAHAPATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
150	WP(C)/0032699/2020	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
151	WP(C)/0032700/2020	BIDYADHAR BISWAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
152	WP(C)/0032701/2020	TITU BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
153	WP(C)/0032702/2020	SUKADEV PALEI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
154	WP(C)/0032703/2020	M/S. ANKIT AGARWAL VS STATE OF ODISHA	D.K.DWIBEDI VS	// 0 //
155	WP(C)/0032704/2020	CHARULATA DEI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
156	WP(C)/0032705/2020	NIRANJAN BISWAL VS STATE OF ODISHA	VS	// 0 //
157	WP(C)/0032706/2020	BISWAJIT SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
158	WP(C)/0032707/2020	SABITRI SAHOO VS AREA PERSONAL MANAGER, CENTRAL WORKSHOP, MAHANADI COAL FIELDS LTD. SOUTH BALANDA	SOMANATH MISHRA VS	// 0
159	WP(C)/0032708/2020	RAJENDRA PRASAD JENA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0032709/2020	HALADHAR MISHRA	MIHIR KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0032710/2020	BISHNU PRIYA TRIPATHY	SIDHARTH PRASAD DAS	//
		VS	VS	0
		UNION OF INDIA		//
162	WP(C)/0032711/2020	SRINIBAS NAYAK	SANTOSH KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0032712/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		LAXMINARAYAN BISWAL		//
164	WP(C)/0032713/2020	GOPABANDHU MOHAPATRA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0032714/2020	CH.NARENDRA PATRA	B.S.RAYAGURU	//
		VS	VS	0
		THE STATE OF ODISHA		//
166	WP(C)/0032715/2020	NARESH KUMAR NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0032716/2020	M.S.ESSAR PROJECT INDIA LTD.	D.K.MOHAPATRA	//
		VS	VS	0
		R.T.O.DHENKANAL		//
168	WP(C)/0032717/2020	SURENDRA NATH PRUSTY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0032718/2020	M.S.ESSAR PROJECT INDIA LTD.	D.K.MOHAPATRA	//
		VS	VS	0
		R T O DHENKANAL		//
170	WP(C)/0032719/2020	SUPRAVA MANJARI PARIDA	KAUSHIK SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0032720/2020	STATE OF ODISHA M.S.ESSAR PROJECT INDIA LTD. VS R.T.O. DHENKANAL	D.K.MOHAPATRA VS	// // 0 //
172	WP(C)/0032721/2020	ANTARYAMI PATI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
173	WP(C)/0032722/2020	SK. ABDUL KADAR VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
174	WP(C)/0032723/2020	BIRENDRA BARIK VS STATE OF ODISHA	S.K.NAYAK VS	// 0 //
175	WP(C)/0032724/2020	BISWANATH SAHOO VS THE COLLECTOR, KENDRAPADA	NIRANJAN ROUT VS	// 0 //
176	WP(C)/0032725/2020	NARENDRA KUMAR PRADHAN VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
177	WP(C)/0032726/2020	RAJESWARI SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
178	WP(C)/0032727/2020	HAREKRUSHNA BEHERA VS RABINDRA KUMAR MOHAPATRA	A.B.MOHANTY VS	// 0 //
179	WP(C)/0032728/2020	DILIP KUMAR DAS MOHAPATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
180	WP(C)/0032729/2020	RABI NARAYAN SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
181	WP(C)/0032730/2020	SANKARSAN DAS VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0032731/2020	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
183	WP(C)/0032732/2020	BASANTA KUMAR PANI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
184	WP(C)/0032733/2020	ANARASI BIRENDRA KUMAR PATRA VS UNION OF INDIA	G.K.NANDA VS	// 0 //
185	WP(C)/0032734/2020	HIRALAL NAIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
186	WP(C)/0032735/2020	AJIT KUMAR DALAI VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	// 0 //
187	WP(C)/0032736/2020	PRAMOD KUMAR NANDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
188	WP(C)/0032737/2020	CHAMPAKALATA PRADHAN VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //
189	WP(C)/0032738/2020	PRATAP KISHORE PARIJA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
190	WP(C)/0032739/2020	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
191	WP(C)/0032740/2020	RABINDRA KUMAR PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
192	WP(C)/0032741/2020	SUDAMINI PUSPALAK VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
193	WP(C)/0032742/2020	DIBAKAR SURYAMANI ITC	DAYANANDA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DIRECTOR ,DIRECTORATE OF TECHINICAL EDUCATION AND TRANING		//
194	WP(C)/0032743/2020	JYOTSNARANI DALBEHERA	ANUPA UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0032744/2020	RAMA CHANDRA NAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0032745/2020	DILESWAR DAS	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0032746/2020	DEBENDRA NATH DAS	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0032747/2020	MANJULATA PATRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0032748/2020	AMBANISA SARANGI	ANUPA UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0032749/2020	CHOUDHURY NAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0032750/2020	RAMA KRISHNA MISHRA	ANUPA UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0032751/2020	RAMACHANDRA SAMAD	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0032752/2020	MANJULATA TRIPATHY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0032753/2020	LOKANATHA TIWARI	MANOJ KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0032754/2020	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS	H.K.ROUT VS	// // 0
206	WP(C)/0032755/2020	STATE OF ODISHA RANJAN KUMAR NAYAK VS	H.K.ROUT VS	// // 0
207	WP(C)/0032756/2020	STATE OF ODISHA KUMUDINI BARIK VS	H.K.ROUT VS	// // 0
208	WP(C)/0032757/2020	STATE OF ODISHA GOPAKRUSHNA PATTANAIAK VS	BIPLAB MOHANTY VS	// // 0
209	WP(C)/0032758/2020	STATE OF ODISHA RAGHUNATH BARIK VS	H.K.ROUT VS	// // 0
210	WP(C)/0032759/2020	STATE OF ODISHA PITAMBAR KAR VS	DINABANDHU NAYAK VS	// // 0
211	WP(C)/0032760/2020	THE COMMISSIONER LAND RECORDS AND SETTLEMENT CUTTACK HEMANTA KUMAR SAMAL VS	DINABANDHU NAYAK VS	// // 0
212	WP(C)/0032761/2020	THE COMMISSIONER OF LAND RECORDS AND SETTLEMENT CUTTACK HEMANTA KUMAR SAMAL VS	DINABANDHU NAYAK VS	// // 0
213	WP(C)/0032762/2020	THE COMMISSIONER LAND RECORDS AND SETTLEMENT CUTTACK PRAFULLA ACHARYA VS	DINABANDHU NAYAK VS	// // 0
214	WP(C)/0032763/2020	THE COMMISSIONER LAND RECORDS AND SETTLEMENT CUTTACK KAMINI KANCHANA SAMAL VS	DINABANDHU NAYAK VS	// // 0
215	WP(C)/0032764/2020	THE COMMISSIONER LAND RECORDS AND SETTLEMENT CUTTACK SUBASIS PANDA VS THE COMMISSIONER LAND RECORDS AND SETTLEMENT	DINABANDHU NAYAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0032765/2020	BIBHUDUTTA PANDA VS THE COMMISSIONER OF LAND RECORDS AND SETTLEMENT CUTTACK	DINABANDHU NAYAK VS	// 0 //
217	WP(C)/0032766/2020	SIBA KRUSHNA ROUT VS THE TAHASILDAR NARASINGHPUR	LALITENDU MISHRA VS	// 0 //
218	WP(C)/0032767/2020	SANJAY SAMANTARAY VS STATE OF ODISHA	KISHORE CHANDRA SATAPATHY VS	// 0 //
219	WP(C)/0032768/2020	A.VENKATA RAJU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
220	WP(C)/0032769/2020	RASMI REKHA TRIPATHY VS STATE OF ODISHA	ER.NAGENDRA KUMAR MOHANTY VS	// 0 //
221	WP(C)/0032770/2020	N.M.SALIM AHAD VS STATE OF ODISHA	R.ACHARY VS	// 0 //
222	WP(C)/0032771/2020	BIJU AERONAUTICS EMPLOYEES UNION VS THE CHIARMAN CUM MANAGING DIRTECTOR HINDUSTAN AERONAUTICS BENGALURU	SOMANATH MISHRA VS	// 0 //
223	WP(C)/0032772/2020	MANAS KUMAR JENA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
224	WP(C)/0032773/2020	DURGESH NANDINI SWAIN VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
225	WP(C)/0032774/2020	DEBABRATA SATAPATHY VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
226	WP(C)/0032775/2020	M/S.MAA BAGHEI CONSTRUCTION PVT.LTD VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
227	WP(C)/0032776/2020	PRASANTA KUMAR BHARATI	BISWAJIT PARIDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0032777/2020	RAMEESH CHANDRA PANDA	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY TO GOVT. S AND ME DEPTT		//
229	WP(C)/0032778/2020	SAMIR KUMAR ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0032779/2020	SRIBATSA JENA	KAILASH CHANDRA SAHOO	//
		VS	VS	0
		SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//
231	WP(C)/0032780/2020	DEBENDRA PRASAD ACHARYA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0032781/2020	MAHAMAD MAFAZZULUR RAHMAN	G.K.NANDA	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0032782/2020	SOMANATH KHAMARI	SIDHARTHA MISHRA	//
		VS	VS	0
		A.D.G. OF POLICE CUM I.G. OF PRISONS		//
234	WP(C)/0032783/2020	BISHNUPRIYA SWAIN	RANJAN KU.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0032784/2020	SUJIT KUMAR SINGH	SIDHARTHA MISHRA	//
		VS	VS	0
		A.D.G. OF POLICE CUM I.G. OF PRISONS		//
236	WP(C)/0032785/2020	PRASANNA SETHI	B.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0032786/2020	BHARAT LAL ROUT	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0032787/2020	GANGADHAR DAS	B.K.NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0032788/2020	STATE OF ODISHA BALARAM DAS VS	B.K.NAYAK VS	// // 0
240	WP(C)/0032789/2020	STATE OF ODISHA BADRI NARAYAN MISHRA VS	UMESH CHANDRA PATNAIK VS	// // 0
241	WP(C)/0032790/2020	STATE OF ODISHA RAJKISHORE BEHERA VS	B.K.NAYAK VS	// // 0
242	WP(C)/0032791/2020	STATE OF ODISHA RASHMITA BHADRA VS	RANJIT MOHANTY VS	// // 0
243	WP(C)/0032792/2020	EXECUTIVE ENGINEER/MANAGER(ELECT.) SUNIAN DEHURY VS	BIREN SANKAR TRIPATHY VS	// // 0
244	WP(C)/0032793/2020	STATE OF ODISHA ISWAR PRADHAN VS	BIREN SANKAR TRIPATHY VS	// // 0
245	WP(C)/0032794/2020	STATE OF ODISHA BIRABAR PATTANAIAK VS	BIREN SANKAR TRIPATHY VS	// // 0
246	WP(C)/0032795/2020	STATE OF ODISHA SK.MEHBOOB ALI VS	S.MOHANTY VS	// // 0
247	WP(C)/0032796/2020	THE EXECUTIVE ENGINEER, CESU JAGATSINGHPUR SATYA NARAYAN RANA VS	SAILABALA JENA VS	// // 0
248	WP(C)/0032797/2020	STATE OF ODISHA GHATA MALIK VS	GOPAL KRUSHNA MOHANTY VS	// // 0
249	WP(C)/0032798/2020	STATE OF ODISHA GANESWAR BISWAL VS	DHARMENDRA SETHY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0032799/2020	UMASANKAR JENA VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
251	WP(C)/0032800/2020	SANKARSAN SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
252	WP(C)/0032801/2020	BISWANATH BARIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
253	WP(C)/0032802/2020	SATYABHAMA MUDULI VS BIJAYA KUMAR JATTI	SANKARSAN SAHOO VS	// 0 //
254	WP(C)/0032803/2020	BAGULU DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
255	WP(C)/0032804/2020	SABITA BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
256	WP(C)/0032805/2020	JADUMANI KARUA @ MUKHI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
257	WP(C)/0032806/2020	SABITRI NAYAK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
258	WP(C)/0032807/2020	SUKADEV NAIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
259	WP(C)/0032808/2020	SIKHESWAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
260	WP(C)/0032809/2020	DHARMENDRA SAMAD VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
261	WP(C)/0032810/2020	BINOD BIHARI @ BINODA NAIK	PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0032811/2020	KULAMANI PATRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0032812/2020	PURUSHOTTAM SAHU	PRASANT KU.SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0032813/2020	BASANTI NAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0032814/2020	SARAT CHANDRA DEHURY	MITHUN DAS	//
		VS	VS	0
		ADDL.ASST.COMMISSIONER OF ENDOWMENTS SAMBALPUR		//
266	WP(C)/0032815/2020	BIJAY SAMAD	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0032816/2020	SWEETY W.S.H.G. SALEBHATA	B.R.TRIPATHY	//
		VS	VS	0
		MANAGING DIRECTOR OSCSC.LTD		//
268	WP(C)/0032817/2020	SNIGHDHA PANDA	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0032818/2020	AJAY KUMAR MOHANTY	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0032819/2020	BHIMSEN JENA	SANGRAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0032820/2020	RAJENDRA KUMAR MAHAPATRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0032821/2020	NAKULA MAHARANA	KHIROD K. ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0032822/2020	STATE OF ODISHA GOBARDHAN ROUT VS	DINABANDHU NAYAK VS	// // 0
274	WP(C)/0032823/2020	STATE OF ODISHA ANANTA NARAYAN DAS VS	KHIROD K. ROUT VS	// // 0
275	WP(C)/0032824/2020	UNION OF INDIA ADWAITA CHARAN JENA VS	RAMESH CHANDRA OJHA VS	// // 0
276	WP(C)/0032825/2020	STATE OF ODISHA SOMANATH MAHALING VS	AMIT PRASAD BOSE VS	// // 0
277	WP(C)/0032826/2020	STATE OF ODISHA PRAFULLA KUMAR JENA VS	RAMESH KUMAR SAHU VS	// // 0
278	WP(C)/0032827/2020	STATE OF ODISHA MANORAMA KHANDAI VS	SURESH KUMAR JENA VS	// // 0
279	WP(C)/0032828/2020	STATE OF ODISHA INDIRA SELF HELP GROUP VS	ABHINASH ROUTRAY VS	// // 0
280	WP(C)/0032829/2020	COLLECTOR KANDHAMAL JAIRAM JENA VS	BANABIHARI RAY VS	// // 0
281	WP(C)/0032830/2020	STATE OF ODISHA M/S.PARADEEP PHOSPHATES LTD. VS	NARENDRA KISHORE MISHRA VS	// // 0
282	WP(C)/0032831/2020	PRESIDING OFFICER, LABOUR COURT SRIKANTA KUMAR SWAIN VS	SUMANTA KUMAR NAYAK VS	// // 0
283	WP(C)/0032832/2020	STATE OF ODISHA KISHORE CHANDRA NAIK VS	BISWA PRAKASH DHAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0032833/2020	MANORANJAN BEHERA VS STATE OF ODISHA	B.K.SAHOO VS	// 0 //
285	WP(C)/0032834/2020	BIRAJ MOHAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
286	WP(C)/0032835/2020	SUBASH CHANDAN SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
287	WP(C)/0032836/2020	JYOTIRANJAN PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
288	WP(C)/0032837/2020	GOUTAM PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
289	WP(C)/0032838/2020	RADHASHYAM PANDA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
290	WP(C)/0032839/2020	NIKUNJA BIHARI ROUT VS STATE OF ODISHA	V.NARASINGH VS	// 0 //
291	WP(C)/0032840/2020	DEBENDRANATH JENA VS STATE OF ODISHA	V.NARASINGH VS	// 0 //
292	WP(C)/0032841/2020	RAMESH CHANDRA RANA VS STATE OF ODISHA	V.NARASINGH VS	// 0 //
293	WP(C)/0032842/2020	PRAFULLA KUMAR NATH VS STATE OF ODISHA	V.NARASINGH VS	// 0 //
294	WP(C)/0032843/2020	AKSHAYA KUMAR SAMAL VS STATE OF ODISHA	V.NARASINGH VS	// 0 //
295	WP(C)/0032844/2020	BHADRASILA DEO	V.NARASINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0032845/2020	PRADYUMNA JENA	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0032846/2020	SOMANATH MOHANTY	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0032847/2020	PRADEEP KUMAR DASH	MAHENDRA MOHAPATRA	//
		VS	VS	0
		CCS, SCHOOL AND MASS EDUCATION DEPARTMENT		//
299	WP(C)/0032848/2020	AJAYA KUMAR MOHANTY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0032849/2020	KULAMANI SAHOO	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0032850/2020	BALARAM DASH	P.K.BEHARA	//
		VS	VS	0
		CCS SCHOOL AND MASS EDUCATION DEPARTMENT ODISHA		//
302	WP(C)/0032851/2020	HAREKRUSHNA PATEL	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0032852/2020	ANIRUDHA MALIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0032853/2020	SURYA NARAYAN PANIGRAHI	GYANALOKA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0032854/2020	CHAKRADHAR NAYAK	ARUN KUMAR BUDHIA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0032855/2020	ODISHA GRAMYA BANK BAHUGRAM BRANCH	NUROVINDA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0032856/2020	THE COMMISSIONER CUM SECRETARY S AND ME DEPTT. ODISHA GRAMYA BANK BAHUGRAM BRANCH VS	AUROVINDA MOHANTY VS	// // 0
308	WP(C)/0032857/2020	THE COMMISSIONER CUM SECRETARY S AND ME DEPTT. AMITAV JENA VS	KAUSHIK SWAIN VS	// // 0
309	WP(C)/0032858/2020	STATE OF ODISHA ASHOK KUMAR PANDA VS	PRANOY MOHANTY VS	// // 0
310	WP(C)/0032859/2020	STATE OF ODISHA ODISHA GRAMYA BANK BAHUGRAM BRANCH VS	AUROVINDA MOHANTY VS	// // 0
311	WP(C)/0032860/2020	THE BLOCK DEVELOPMENT OFFICER SALIPUR CUM DDO DEBENDRA MOHAN PATNAIK VS	AUROVIND PATNAIK VS	// // 0
312	WP(C)/0032861/2020	DEBABRATA DHIR ODISHA GRAMYA BANK BAHUGRAM BRANCH VS	AUROVINDA MOHANTY VS	// // 0
313	WP(C)/0032862/2020	THE MANAGING DIRECTOR ORISSA RAJYA TALGAR SAMBAYA SANGHA LTD BISWAJIT PATTANAYAK VS	PARTHA SARATHI DAS VS	// // 0
314	WP(C)/0032863/2020	STATE OF ODISHA ASIM KUMAR JENA VS	KAUSHIK JENA VS	// // 0
315	WP(C)/0032864/2020	STATE OF ODISHA PRASANNA KUMAR SWAIN VS	DURGESH NARYAN RATH VS	// // 0
316	WP(C)/0032865/2020	STATE OF ODISHA HARIHARA PATI VS	BIKRAM CHANDRA GHADEI VS	// // 0
317	WP(C)/0032866/2020	STATE OF ODSHA DIBAKAR JENA VS	KAUSHIK SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0032867/2020	DILLIP KUMAR MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
319	WP(C)/0032868/2020	DR. HRUDANANDA DAS VS STATE OF ODISHA	BISWAJIT SAMANTARAY VS	// 0 //
320	WP(C)/0032869/2020	DILLIP KUMAR BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
321	WP(C)/0032870/2020	PRATIMA SAHOO VS STATE OF ORISSA	J.K.KHANDAYATRAY VS	// 0 //
322	WP(C)/0032871/2020	PADMALAYA MOHAPATRA VS STATE OF ODISHA	VS	// 0 //
323	WP(C)/0032872/2020	KARTIK CHANDRA JENA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
324	WP(C)/0032873/2020	BHAGABAN JENA VS STATE OF ODISHA	M.M.SWAIN VS	// 0 //
325	WP(C)/0032874/2020	NARAHARI MOHANTA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
326	WP(C)/0032875/2020	RANJAN KUMAR PATTNAIK VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
327	WP(C)/0032876/2020	KRUPASINDHU MAHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
328	WP(C)/0032877/2020	LILIMA MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
329	WP(C)/0032878/2020	BASANTA GOCHAYAT	G.MADANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0032879/2020	PRAVAKAR JENA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0032880/2020	LALIT KUMAR PRADHAN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0032881/2020	MURALIDHAR MISHRA	BIKRAM KUMAR BEHERA	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENT		//
333	WP(C)/0032882/2020	ARABINDA CHOUDHARY	BHAWANI PRASAD TRIPATHY	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0032883/2020	NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK LTD	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0032884/2020	SUNANDA PADHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0032885/2020	LIPIKA DAS	SIBA PRASAD SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0032886/2020	KALLIPALLI TUKARAM	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0032887/2020	BIKAS RANJAN NAIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0032888/2020	DR.SRUSTIDHAR ROUT	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0032889/2020	BHABANI PRASAD MAJHI	PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0032890/2020	STATE OF ODISHA GANESH PATRA VS	K.K.SWAIN VS	// // 0
342	WP(C)/0032891/2020	STATE OF ODISHA DR.BICHITRANATH SAHOO VS	SAMEER KUMAR DAS VS	// // 0
343	WP(C)/0032892/2020	STATE OF ODISHA KUNA PANIGRAHI VS	K.K.SWAIN VS	// // 0
344	WP(C)/0032893/2020	STATE OF ODISHA GUNAN KUMAR LENKA VS	ANUP KUMAR MOHAPATRA VS	// // 0
345	WP(C)/0032894/2020	STATE OF ODISHA RADHA NAIK VS	BIJAYA KUMAR BEHERA VS	// // 0
346	WP(C)/0032895/2020	STATE OF ODISHA KARTIKEYA SETHY VS	K.K.SWAIN VS	// // 0
347	WP(C)/0032896/2020	STATE OF ODISHA MANORANJAN MEHER VS	BIJAYA KUMAR BEHERA VS	// // 0
348	WP(C)/0032897/2020	STATE OF ODISHA RANJAN KUMAR PATTNAIK VS	B.S.TRIPATHY..1 VS	// // 0
349	WP(C)/0032898/2020	STATE OF ODISHA DR.SAMIR KUMAR LENKA VS	SAMEER KUMAR DAS VS	// // 0
350	WP(C)/0032899/2020	STATE OF ODISHA PABITRA MOHAN SAHOO VS	CHITTARANJAN PATTANAIK VS	// // 0
351	WP(C)/0032900/2020	STATE OF ODISHA SUBRAT KUMAR MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0032901/2020	DHIREN KUMAR DAS VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
353	WP(C)/0032902/2020	DR. CHOUBARGA NAIK VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
354	WP(C)/0032903/2020	DR.SANJUKTA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
355	WP(C)/0032904/2020	MANPREET KAUR VS CHIEF MANAGER PUNJAB AND SIND BANK ROURKELA	MANAS RANJAN DHAL VS	// 0 //
356	WP(C)/0032905/2020	HRUSHIKESH PATALSINGH VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
357	WP(C)/0032906/2020	KABI @ KABIRAJ PATALSINGH VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
358	WP(C)/0032907/2020	ADWAITA CHARAN DASH VS THE TAHASILDAR VYASANAGAR TAHASIL	ALOK KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0032908/2020	SUNITA MOHAPATRA VS DEPUTY REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL	DAYANADA MOHAPATRA VS	// 0 //
360	WP(C)/0032909/2020	BALARAM PATRO VS COMMISSIONER-CUM-SECRETARY TO GOVT.	RAJJEET ROY VS	// 0 //
361	WP(C)/0032910/2020	GANDHI INSTITUTE FOR TECHNOLOGY VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
362	WP(C)/0032911/2020	BANALI PANDA VS DR, STATE ADMINISTRATIVE TRIBUNAL	DAYANANDA MOHAPATRA VS	// 0 //
363	WP(C)/0032912/2020	RAMA CHANDRA PARIDA	B.S.TRIPATHY (1)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA,BBSR		//
364	WP(C)/0032913/2020	SATRUGHAN PRADHAN	B.S.TRIPATHY (1)	//
		VS	VS	0
		REGISTRAR,COOPERATIVE SOCITIES, ODISHA, BBSR		//
365	WP(C)/0032914/2020	LAMBODAR MOHANTA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0032915/2020	HDFC BANK LTD	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY CUTTACK		//
367	WP(C)/0032916/2020	PRATAP KUMAR NANDA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0032917/2020	ODISHA GRAMYA BANK, BHAGAMUNDA BRANCH	ANU MOHANTY	//
		VS	VS	0
		THE BDO, HARICHANDANPUR		//
369	WP(C)/0032918/2020	DUSMANTA KUMAR MOHANTA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0032919/2020	SIDHARTHA KUMAR PRADHAN	N.SAHANI	//
		VS	VS	0
		MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER THE KARUR VYSYA BANK LTD		//
371	WP(C)/0032920/2020	DR.SANTI SWARUP BASA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0032921/2020	DR. LOUIS SOLAMAN SIMON	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0032922/2020	SHAKTI PRASAD DAS	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0032923/2020	RAJKISHORE ROUL	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0032924/2020	STATE OF ODISHA DR. ROSALIN KAR VS	BUDHADEV ROUTRAY VS	// // 0
376	WP(C)/0032925/2020	STATE OF ODISHA MANORANJAN SAHOO VS	ABHI RAM SWAIN VS	// // 0
377	WP(C)/0032926/2020	STATE OF ODISHA DR.RABINDRA KUMAR MISHRA VS	SAMEER KUMAR DAS VS	// // 0
378	WP(C)/0032927/2020	STATE OF ODISHA DR. SATYAPRIYA DASH VS	DR. J.K.LENKA VS	// // 0
379	WP(C)/0032928/2020	STATE OF ODISHA DR.RAMESH KUMAR PARUA VS	SAMEER KUMAR DAS VS	// // 0
380	WP(C)/0032929/2020	STATE OF ODISHA JANAKI NAYAK VS	SAMIR KUMAR MISHRA VS	// // 0
381	WP(C)/0032930/2020	STATE OF ODISHA DR.SITARAM DAS VS	SAMEER KUMAR DAS VS	// // 0
382	WP(C)/0032931/2020	STATE OF ODISHA DANARDAN DASH VS	ALOK KUMAR MOHAPATRA VS	// // 0
383	WP(C)/0032932/2020	TAHASILDAR, VYASANAGAR TAHASIL DR.KALPANA PANIGRAHI VS	SAMEER KUMAR DAS VS	// // 0
384	WP(C)/0032933/2020	STATE OF ODISHA PRABODHA KUMAR DAS VS	DEBADIPTA PANIGRAHI VS	// // 0
385	WP(C)/0032934/2020	STATE OF ODISHA NIROD KUMAR PANDA VS	ANJAN KUMAR BISWAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0014884/2020	NASIM KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /359 /2020 () //
387	ABLAPL/0014885/2020	SUBRAT KUMAR PANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /212 /2020 () //
388	ABLAPL/0014886/2020	MUNA CHAND MAKHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /116 /2020 () //
389	ABLAPL/0014887/2020	ASHOK KUMAR GUPTA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOTANGA /241 /2020 () //
390	ABLAPL/0014888/2020	ANIA CHHUA @ ANANTA KHATUA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /225 /2020 () //
391	ABLAPL/0014889/2020	JANMEJAYA ROUT VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /213 /2020 () //
392	ABLAPL/0014890/2020	BICHITRA @ BICHITRANANDA ROUL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /213 /2020 () //
393	ABLAPL/0014891/2020	MANOJ KUMAR BISOI VS STATE OF ODISHA	R.N.MOHANTY VS	KHURDA P.S. /198 /2017 () //
394	ABLAPL/0014892/2020	MADHUSUDAN SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	CHHENDIPADA /185 /2020 () //
395	ABLAPL/0014893/2020	SABITA MALLIK @ SOIL MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /286 /2020 () //
396	ABLAPL/0014894/2020	AJAYA KUMAR BALIARSINGH VS STATE OF ODISHA	MANAS CHAND VS	BAGHAMARI /98 /2020 () //
397	ABLAPL/0014895/2020	BIBHUTI BHUSAN MAHARANA	H.N.MOHAPATRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014896/2020	RANJULATA DEI	S.K.BHANJADEO	KHURDA P.S. /400 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014897/2020	BRAJAMOHAN SAHOO	S.K.BHANJADEO	KHURDA P.S. /388 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014898/2020	SK. RAJA	SURYAKANTA DASH	SPL.TASK FORCE /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0014899/2020	KHAGESWAR SINGH @ NANDA	SOUMENDRA KUMAR NAYAK	PURIGHAT /239 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014900/2020	BIBAKANANDA JENA	PRATAP NAIK	BHANDARIPOKHARI /238 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0014901/2020	NANDA NAIK	ARIJEET MISHRA	KARANJIA /234 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0014902/2020	CHAKRADHAR BEHERA	PRABHAT KUMAR PRAHARAJ	TANGI /218 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0014903/2020	SAMIR KUMAR DAS	SURYAKANTA DASH	BIRIDI PS /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014904/2020	ARABINDA SAHA @ AUROBINDA SAHA	BIJAY KUMAR DASH	MALGODOWN /36 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014905/2020	BIJAYA PRATAP SAHA @PRATAP	TIRTH KUMAR SAHU	BELPAHAR /269 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014906/2020	CHAGALY JENA	S.P.DASH	SIMULIA /264 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0014907/2020	STATE OF ODISHA RAMESH KUMAR SINGH @RAMESH SINGH VS	TIRTH KUMAR SAHU VS	// BELPAHAR /269 /2020 ()
410	ABLAPL/0014908/2020	STATE OF ODISHA JAY KURSHNA MOHAPATRO @JAYA KRUSHNA MOHAPATRA VS	TIRTH KUMAR SAHU VS	// BELPAHAR /269 /2020 ()
411	ABLAPL/0014909/2020	STATE OF ODISHA CHANDU @ CHANDAN BHOI VS	B.K.NAYAK VS	// NIMAPADA /258 /2020 ()
412	ABLAPL/0014910/2020	STATE OF ODISHA ARUPANANDA SAMAL VS	S.R.DASH VS	// OUPADA /85 /2020 ()
413	ABLAPL/0014911/2020	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	S.P.DASH VS	// BALIKUDA /286 /2020 ()
414	ABLAPL/0014912/2020	STATE OF ODISHA DEEPAK KUMAR BARIK VS	R.ACHARY VS	// / /0 ()
415	ABLAPL/0014913/2020	STATE OF ODISHA PRAVU NARAYAN RAM VS	R.ACHARY VS	// / /0 ()
416	ABLAPL/0014914/2020	STATE OF ODISHA AMOSH KUMAR PARIDA VS	PRADEEP MKUMAR DAS VS	// RAJNAGAR /240 /2020 ()
417	ABLAPL/0014915/2020	STATE OF ODISHA MAIKEL KHUNTIA VS	KAILASH CHANDRA SAHOO VS	// PIPLI /61 /2019 ()
418	ABLAPL/0014916/2020	STATE OF ODISHA SUBRAT DAS VS	JAYANTA KUMAR MAJHI VS	// REMUNA /191 /2020 ()
419	ABLAPL/0014917/2020	STATE OF ODISHA RAJKISHORE DAS VS STATE OF ODISHA	Sibananda Patra VS	// SINGHADWAR PS /62 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0014918/2020	HARENDRA PARIDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RUPSA /98 /2020 () //
421	ABLAPL/0014919/2020	KHUDIRAM MANDAL @ KHOKAN MANDAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BASUDEVPUR /308 /2020 () //
422	ABLAPL/0014920/2020	GYANA RANJAN NANDI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KOREI /269 /2020 () //
423	ABLAPL/0014921/2020	MADAN MOHALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /170 /2020 () //
424	ABLAPL/0014922/2020	CHANDRA SEKHAR PANIGRAHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KAMARDA /58 /2020 () //
425	ABLAPL/0014923/2020	RAJESH AMBWANI VS STATE OF ODISHA	ISHWAR MOHANTY VS	CHANDRASEKHARPUR /228 /2020 () //
426	ABLAPL/0014924/2020	OM PRAKASH PATI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /638 /2020 () //
427	ABLAPL/0014925/2020	DURJAY DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	REMUNA /188 /2020 () //
428	ABLAPL/0014926/2020	KANHEI CHARAN BARIK @ KANHEI VS STATE OF ODISHA	D.R.NANDA VS	BHANDARIPOKHARI /194 /2020 () //
429	ABLAPL/0014927/2020	ALOK PANDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /288 /2020 () //
430	ABLAPL/0014928/2020	BIJAYA KUMAR BARIK VS STATE OF ODISHA	D.R.NANDA VS	BHANDARIPOKHARI /194 /2020 () //
431	ABLAPL/0014929/2020	SANGRAM MOHARANA	G.C.ROUT	CUTTACK SADAR /554 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0014930/2020	TUSHAR KANTA PRUSTY	K.M.H.NIAMATI	BARBIL /131 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0014931/2020	MITU @ANIL KUMAR SETHY	BISHNU PRASAD PRADHAN	KHURDA P.S. /414 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0014932/2020	MAONORAMA SWAIN	ASHOK KUMAR SARANGI	TANGARPALI /157 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0014933/2020	SANJAYA MOHARANA	G.C.ROUT	CUTTACK SADAR /554 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0014934/2020	KISHORE CHANDRA SAHOO	DEEPAK KU SAHOO	KENDRAPARA /288 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0014935/2020	KAMALA KANTA ROUT	TRILOCHAN NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0014936/2020	SUNIL BUDEK	JAGABANDHU SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0014937/2020	SURESH PRADHAN	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /177 /2019
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0014938/2020	GIRIJANANDA DAS	DIBYAJYOTI SAHOO	REMUNA /188 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0014939/2020	SUNIL KUAMR PATRA	DEBASIS MISHRA	GHASIPURA /209 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0014940/2020	RAKESH MOHAPATA @ HAPPY SETHY	DEEPAK KU SAHOO	MAHAKALPARA /152 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0014941/2020	STATE OF ODISHA PRAMOD SAHOO@CHAGUNI SAHOO VS	DEEPAK KUMAR SAMANTRAY VS	// BIRIDI PS /188 /2020 ()
444	ABLAPL/0014942/2020	STATE OF ODISHA DEVI PRASANNA JENA VS	RAJENDRA NARAYAN ROUT VS	// / /0 ()
445	ABLAPL/0014943/2020	STATE OF ODISHA SANGRAM MUDALI VS	DEVI PRASAD DASH VS	// GOLANTHARA (BERHAMPUR) /270 /2020 ()
446	ABLAPL/0014944/2020	STATE OF ODISHA PUJA DAS @ PUJARANEE DAS VS	ARIJEET MISHRA VS	// MARSHAGHAI /106 /2020 ()
447	ABLAPL/0014945/2020	STATE OF ODISHA BHAGYA N. SAHU VS	RAM SAHU VS	// ANGUL TOWN /738 /2017 ()
448	ABLAPL/0014946/2020	STATE OF ODISHA NARASINGHAM KRUSHNANDA PANDA @ NARASINGHAM SAHOO VS	JYOTIRMAYA SAHOO VS	// MAHILA (BERHAMPUR) /111 /2020 ()
449	ABLAPL/0014947/2020	STATE OF ODISHA AKSHAYA KU. NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// NIMAPADA /41 /2014 ()
450	ABLAPL/0014948/2020	STATE OF ODISHA GITANJALI MISHRA VS	PRASANNA KUMAR MISHRA VS	// MARKAT NAGAR /109 /2014 ()
451	ABLAPL/0014949/2020	STATE OF ODISHA SOUBHAGYA MAHANTY VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /96 /2020 ()
452	ABLAPL/0014950/2020	STATE OF ODISHA SIBA PRASAD MOHANTY VS	RAJENDRA PRATAP BADUMAHAPATRA VS	// MAHILA P.S.(BBSR) /69 /2020 ()
453	ABLAPL/0014951/2020	STATE OF ODISHA PRAFULLA NAIK VS STATE OF ODISHA	P.R.SINGH VS	// DHENKANAL SADAR /495 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0014952/2020	PADMALLOCHAN RANG VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BASTA /239 /2020 () //
455	ABLAPL/0014953/2020	MAHENDRA NAIK VS STATE OF ODISHA	CHANDRALEKHA RAY VS	BANTALA /173 /2019 () //
456	ABLAPL/0014954/2020	RAMACANDRA NAYAK VS STATE OF ODISHA	J.S.MAHARANA VS	PARJANG /318 /2020 () //
457	ABLAPL/0014955/2020	RADHANATHA PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA (BERHAMPUR) /111 /2020 () //
458	ABLAPL/0014956/2020	JHUNA MOHANTY VS STATE OF ODISHA	J.K.KHUNTIA VS	/ /0 () //
459	ABLAPL/0014957/2020	SANTOSH DASH @ A. SANTOSH DASH @ SANTOSH MISHRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /290 /2019 () //
460	ABLAPL/0014958/2020	SARAT RAM VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	RASGOBINDPUR /196 /2020 () //
461	ABLAPL/0014959/2020	JUGAL KISHORE NAYAK VS STATE OF ODISHA	CHITA RANJAN SWAIN VS	BIDANASI /254 /2020 () //
462	ABLAPL/0014960/2020	PAKA GHOSH VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	MARINE CHUDAMANI /78 /2020 () //
463	ABLAPL/0014961/2020	PRADIP KUMAR MOHANTY VS STATE OF ODISHA	PARTHA MUKHARJI VS	KORAPUT TOWN /149 /2020 () //
464	ABLAPL/0014962/2020	SK. MUNNA VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	PURUNABAZAR /233 /2020 () //
465	ABLAPL/0014963/2020	ANIL DAS	SONAK MISHRA	TIRTOL /413 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	ABLAPL/0014964/2020	DEBABRATA DASH	TANMAYA KUMAR MOHANTY	MANCHESWAR P.S. /400 /2020
		VS	VS	0
		STATE OF ODISHA		//
467	ABLAPL/0014965/2020	DR.RAMESWAR DASH	TANMAYA KUMAR MOHANTY	MANCHESWAR P.S. /400 /2020
		VS	VS	0
		STATE OF ODISHA		//
468	ABLAPL/0014966/2020	KRISHNA BADAIAK	ANIRUDHA DAS	SECTOR-7 /131 /2020
		VS	VS	0
		STATE OF ODISHA		//
469	ABLAPL/0014967/2020	RAJESH NAIK	MANOJ KUMAR PANDA	ANGUL TOWN /1222 /2020
		VS	VS	0
		STATE OF ODISHA		//
470	ABLAPL/0014968/2020	DHADU SWAIN	R.N.MOHANTY	PIPLI /154 /2020
		VS	VS	0
		STATE OF ODISHA		//
471	ABLAPL/0014969/2020	KAMALA SAMAL	MANOJ KUMAR MALLICK	BARANGA /186 /2020
		VS	VS	0
		STATE OF ODISHA		//
472	ABLAPL/0014970/2020	SUBHAGINI NAIK @ SOBHAGINI	RADHARAMAN DAS NAYAK	PARJANG /287 /2020
		VS	VS	0
		STATE OF ODISHA		//
473	WPC(OA)/0002356/2018	DIBAKARA BADHAI	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OAC)/0000928/2006	JAYANTA MOHANTY	M/S.ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WPC(OAC)/0001152/2010	BASANTA KUMAR HOTA	M/S.MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
476	WPC(OAC)/0001576/2017	BINOD KUMAR DAS	M/S.SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WPC(OAC)/0001856/2018	STATE OF ODISHA RATNABATI NAYAK VS	M/S.SIDHESWAR MALLIK VS	// // 0
478	WPC(OAC)/0002465/2014	STATE OF ODISHA BIKASH CHANDRA PAIKARAY VS	M/S.SIDHESWAR MALLIK VS	// // 0
479	CONTC(CPC)/0000267/2017	STATE OF ODISHA BINOD KUMAR DAS VS DY.D.G., NCC	M/S. SAMEER KUMAR DAS VS	// // 0 //

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MISC CASES FILED on :25/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	24/2020 WPC(OA)/887/2019	PRASANTA KUMAR HANUMAN-MP	SHASHI BHUSAN JENA
2	25/2020 WPC(OA)/887/2019	PRASANTA KUMAR HANUMAN-MP	M/S.SURYA NARAYAN PATNAIK
3	31/2020 CRLLP/36/2020	STATE OF ODISHA-MP	ADDL. GOVERNMENT ADVOCATE
4	74/2020 JCRLA/42/2016	RABINDRA MALLIK-MP	MR.SIDHARTH SWAIN
5	97/2020 RFA/196/2008	DURGA CHARAN LENKA-MP	M/S.B.D.BAUG
6	98/2020 RFA/196/2008	DURGA CHARAN LENKA-MP	M/S.BAISHNAB CH.DAS,M/S.P.BEHERA,D.CHAKRABARTY
7	469/2020 RSA/35/2002	LEKRU MAJHI-MP	M/S.D.P.DHAL
8	514/2020 CRLREV/450/2020	PRABIR KUMAR HARICHANDAN-MP	S.K.BHANJADEO
9	515/2020 CRLREV/450/2020	PRABIR KUMAR HARICHANDAN-MP	S.K.BHANJADEO
10	516/2020 CRLREV/452/2020	ROKKAM KISHORE-MP	SATRUGHNA DASH
11	517/2020 CRLREV/453/2020	SUDHIR KUMAR SAHU-MP	RANJAN KU ROUT
12	518/2020 CRLREV/454/2020	KALANDI SAHU-MP	ADITI HOTA
13	519/2020 CRLREV/454/2020	KALANDI SAHU-MP	ADITI HOTA
14	520/2020 CRLREV/454/2020	KALANDI SAHU-MP	ADITI HOTA
15	634/2020 CMP/646/2020	ABDUL USHMAN KHAN-MP	KARUNAKAR GAYA
16	635/2020 CMP/562/2020	LAXMIKANTA NANDA-MP	DEEPALI MAHAPATRA
17	636/2020 CMP/737/2017	KUNJA KISHORE PARIJA-MP	M/S.MALAY KUMAR MISHRA
18	637/2020 CMP/649/2020	MAYADHAR SAHOO-MP	J.K.KHUNTIA
19	638/2020 CMP/650/2020	SRI JAYDURGA THAKURANI BIJE KASAFALA-MP	SANTOSH KUMAR NANDA
20	730/2020 FAO/138/2020	THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	CHANDAN K. PA
21	731/2020 FAO/621/2020	KANANBALA BHUYAN-MP	SATYABRATA MOHANTY
22	732/2020 FAO/620/2020	SAJINA BIBI-MP	SATYABRATA MOHANTY
23	1131/2020 CRLMC/1663/2020	R. RAMA RAO-MP	MANOJ KUMAR PATI
24	1132/2020 CRLMC/1665/2020	RABINDRA NATH SAHOO-MP	PRASANNA KUMAR PANDA 3
25	1133/2020 CRLMC/1666/2020	RAJANIGANDHA MOHANTY@ DAS-MP	SAMARENDRA MOHANTY
26	1134/2020	BALADEV MARANDI-MP	TUSAR KUMAR MISHRA

	CRLMC/1667/2020		
27	1149/2020	PRADIP KU.MEDINIRAY-MP	M/S.R.C.SWAIN
	CRLA/437/2013		
28	1150/2020	AMINA MUNDA-MP	M/S.CHITTA RANJAN SAHU
	CRLA/586/2013		
29	1167/2020	REBATI JENA-MP	UNMESH CHANDRA JENA
	BLAPL/6396/2020		
30	1168/2020	HEMA@HEMALATA ROUT-MP	UNMESH CHANDRA JENA
	BLAPL/6400/2020		
31	1169/2020	KALIA @ SANDIPTA MATI-MP	SIDHARTHA DAS
	BLAPL/8586/2020		
32	1170/2020	RAKESH BAG-MP	SHANTI PRAKASH MOHANTY
	BLAPL/5304/2020		
33	1171/2020	SWADHIN MANDANGI-MP	D.P.JENA
	BLAPL/3609/2020		
34	1172/2020	SURESH CHANDRA NAYAK-MP	SMRUTIRANJAN MOHAPATRA
	BLAPL/1365/2020		
35	1332/2020	M/S. NEW INDIA ASSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
	MACA/760/2020		
36	1333/2020	KAILASH CHANDRA SASMAL-MP	P.C.PATTANAIK
	MACA/761/2020		
37	1334/2020	KAILASH CHANDRA SASMAL-MP	P.C.PATTANAIK
	MACA/761/2020		
38	1335/2020	REGIONAL MANAGER,M/S .CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	M/S.GINISURAT
	MACA/616/2019		
39	1336/2020	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LTD.-MP	SPRATIL SATHY
	MACA/737/2020		
40	1337/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	SPRATIL SATHY
	MACA/732/2020		
41	1338/2020	PARSURAM NAYAK-MP	M/S.B.N.SAMANTARAY
	MACA/974/2019		
42	1566/2020	SNEHALATA PRADHAN-MP	BIDYALOK MOHAPATRA
	WA/710/2020		
43	1567/2020	PRABHAT CHANDRA MOHANTY-MP	BIDYALOK MOHAPATRA
	WA/712/2020		
44	1568/2020	PRAKASH KUMAR PRADHAN-MP	BIDYALOK MOHAPATRA
	WA/711/2020		
45	1569/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
	WA/713/2020		
46	1570/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
	WA/713/2020		
47	1571/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
	WA/713/2020		
48	1572/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
	WA/713/2020		
49	1573/2020	YUDHISTHIR PRADHAN-MP	RABINDRANATH PRUSTY
	WA/714/2020		
50	1574/2020	KAIBALYA KUMAR PRUSTY-MP	NIRMAL CHANDRA DAS
	WA/715/2020		
51	1575/2020	DEBASISH NAYAK-MP	NIRMAL CHANDRA DAS
	WA/716/2020		
52	1576/2020	RAKESH KUMAR SAHOO-MP	NIRMAL CHANDRA DAS
	WA/717/2020		
53	1577/2020	DR.SUNITA MOHANTY-MP	J.BISWAL
	WA/718/2020		
54	1578/2020	DR. SIDHANANDA PRADHAN-MP	BUDHADEV ROURAY
	WA/719/2020		
55	14169/2020	UNION OF INDIA-MP	SHASHI BHUSAN JENA
	WP(C)/32684/2020		
56	14170/2020	MAMATA KUMARI RATH-MP	JYOTIRMAYA GUPTA
	WP(C)/32696/2020		
57	14171/2020	DEBARCHAN PATEL-MP	BHAKTA RANJAN BARIK
	WP(C)/30368/2020		

58	14172/2020 WP(C)/19054/2020	DEBARCHAN PATEL-MP	BHAKTA RANJAN BARIK
59	14173/2020 WP(C)/32702/2020	SUKADEV PALEI-MP	SUKANTA KUMAR DALAI
60	14174/2020 WP(C)/32703/2020	M/S. ANKIT AGARWAL-MP	D.K.DWIBEDI
61	14175/2020 WP(C)/32705/2020	NIRANJAN BISWAL-MP	
62	14176/2020 WP(C)/32706/2020	BISWAJIT SAHOO-MP	DILLIP KUMAR MOHAPATRA
63	14177/2020 WP(C)/32711/2020	SRINIBAS NAYAK-MP	SANTOSH KUMAR DASH
64	14178/2020 WP(C)/32712/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
65	14179/2020 WP(C)/16916/2016	SHANKAR KUMAR PANDA-MP	M/S.MALAYA KU MISHRA
66	14180/2020 WP(C)/15105/2020	GOPINATH DASH-MP	TUNA SAHU
67	14181/2020 WP(C)/32723/2020	BIRENDRA BARIK-MP	S.K.NAYAK
68	14182/2020 WP(C)/32724/2020	BISWANATH SAHOO-MP	NIRANJAN ROUT
69	14183/2020 WP(C)/32726/2020	RAJESWARI SINGH-MP	SURYAKANTA DWIBEDI
70	14184/2020 WP(C)/32729/2020	RABI NARAYAN SAHU-MP	SOUMYA MISHRA
71	14185/2020 WP(C)/32733/2020	ANARASI BIRENDRA KUMAR PATRA-MP	G.K.NANDA
72	14187/2020 WP(C)/32739/2020	HEMANTA KUMAR BEHERA-MP	SUSANTA KUMAR BARAL
73	14188/2020 WP(C)/28208/2020	MALAYA DEY-MP	SATYABRATA MOHANTY
74	14189/2020 WP(C)/32742/2020	DIBAKAR SURYAMANI ITC-MP	DAYANANDA MOHAPATRA
75	14190/2020 WP(C)/32744/2020	RAMA CHANDRA NAIK-MP	PRAFULLA KUMAR RATH
76	14191/2020 WP(C)/32745/2020	DILESWAR DAS-MP	PRAFULLA KUMAR RATH
77	14192/2020 WP(C)/30895/2020	RATRA MAHANAND-MP	SACHIDANANDA PADHEE
78	14193/2020 WP(C)/32747/2020	MANJULATA PATRA-MP	PRAFULLA KUMAR RATH
79	14194/2020 WP(C)/32749/2020	CHOUDHURY NAIK-MP	PRAFULLA KUMAR RATH
80	14195/2020 WP(C)/32751/2020	RAMACHANDRA SAMAD-MP	PRAFULLA KUMAR RATH
81	14196/2020 WP(C)/32753/2020	LOKANATHA TIWARI-MP	MANOJ KUMAR MOHANTY
82	14197/2020 WP(C)/30895/2020	RATRA MAHANAND-MP	PRADEEP KUMAR KHUNTIA
83	14198/2020 WP(C)/32768/2020	A.VENKATA RAJU-MP	GYANA RANJAN SETHI
84	14199/2020 WP(C)/32683/2020	SANTOSH KUMAR RATHA-MP	BIJAYA KUMAR BEHERA 1
85	14200/2020 WP(C)/32769/2020	RASMI REKHA TRIPATHY-MP	ER.NAGENDRA KUMAR MOHANTY
86	14201/2020 WP(C)/32771/2020	BIJU AERONAUTICS EMPLOYEES UNION-MP	SOMANATH MISHRA
87	14202/2020 WP(C)/32772/2020	MANAS KUMAR JENA-MP	SATYABRATA MOHANTY
88	14203/2020 WP(C)/32775/2020	M/S.MAA BAGHEI CONSTRUCTION PVT.LTD-MP	PRAKODHA CH. NAYAK
89	14204/2020	SAMIR KUMAR ROUT-MP	PRAFULLA KUMAR MOHAPATRA

90	WP(C)/32778/2020 14205/2020	DEBENDRA PRASAD ACHARYA-MP	SASWATI MOHAPATRA
91	WP(C)/32780/2020 14206/2020	MAHAMAD MAFAZZULUR RAHMAN-MP	G.K.NANDA
92	WP(C)/32781/2020 14207/2020	BISHNUPRIYA SWAIN-MP	RANJAN KU.NAYAK
93	WP(C)/32783/2020 14208/2020	BHANUMATI SAHOO-MP	ASHOK PATTANAIK
94	WP(C)/17548/2020 14209/2020	BHARAT LAL ROUT-MP	MOHENDRA KUMAR MOHAPATRO
95	WP(C)/32786/2020 14211/2020	PRAMOD KU PADHY-MP	SURYA NARAYAN PATNAIK
96	WP(C)/18125/2020 14212/2020	BADRI NARAYAN MISHRA-MP	UMESH CHANDRA PATNAIK
97	WP(C)/32789/2020 14213/2020	ALEKHA BEHERA-MP	M/S.HARA PRASAD RATH
98	WP(C)/18538/2019 14214/2020	JOSWALA NAGESH BABU-MP	BIREN SANKAR TRIPATHY
99	WP(C)/31639/2020 14215/2020	SANJEEV KUMAR GARNAYAK-MP	M/S.SHANTI PRAKASH MOHANTY
100	WP(C)/14346/2016 14216/2020	M/S.BATA INDIA LTD-MP	M/S.PRADIPTA VARMA
101	WP(C)/15904/2019 14217/2020	SATYA NARAYAN RANA-MP	SAILABALA JENA
102	WP(C)/32796/2020 14218/2020	RADHASHYAMA RAM-MP	M/S.SSUMANTA KUMAR NAYAK
103	WP(C)/22940/2017 14220/2020	GANESWAR BISWAL-MP	DHARMENDRA SETHY
104	WP(C)/32798/2020 14221/2020	SANKARSAN SAHOO-MP	SANTOSH KUMAR DWIVEDY
105	WP(C)/32800/2020 14222/2020	CHETRAM AGARWALLA-MP	M/S.GAUTAM MUKHERJI
106	WP(C)/14541/2016 14223/2020	BISWANATH BARIK-MP	DHARMENDRA SETHY
107	WP(C)/32801/2020 14224/2020	BAGULU DAS-MP	PRAFULLA KUMAR RATH
108	WP(C)/32803/2020 14225/2020	SABITA BEHERA-MP	DHARMENDRA SETHY
109	WP(C)/32804/2020 14226/2020	PANKAJ KU.AGARWALLA-MP	M/S.SANJAY KU.SAMANTARAY
110	WP(C)/20058/2014 14227/2020	JADUMANI KARUA @ MUKHI-MP	PRAFULLA KUMAR RATH
111	WP(C)/32805/2020 14228/2020	SABITRI NAYAK-MP	DHARMENDRA SETHY
112	WP(C)/32806/2020 14229/2020	SUKADEV NAIK-MP	PRAFULLA KUMAR RATH
113	WP(C)/32807/2020 14230/2020	SIKHESWAR NAIK-MP	PRAFULLA KUMAR RATH
114	WP(C)/32808/2020 14231/2020	DHARMENDRA SAMAD-MP	PRAFULLA KUMAR RATH
115	WP(C)/32809/2020 14232/2020	BINOD BIHARI @ BINODA NAIK-MP	PRAFULLA KUMAR RATH
116	WP(C)/32810/2020 14233/2020	KULAMANI PATRA-MP	PRAFULLA KUMAR RATH
117	WP(C)/32811/2020 14234/2020	BASANTI NAIK-MP	PRAFULLA KUMAR RATH
118	WP(C)/32813/2020 14235/2020	BIJAY SAMAD-MP	PRAFULLA KUMAR RATH
119	WP(C)/32815/2020 14236/2020	SWEETY W.S.H.G. SALEBHATA-MP	B.R.TRIPATHY
120	WP(C)/32816/2020 14237/2020	SNIGHDHA PANDA-MP	SUBASH CHANDRA ACHARYA
	WP(C)/32817/2020		

121	14238/2020 WP(C)/32753/2020	LOKANATHA TIWARI-MP	MANOJ KUMAR MOHANTY
122	14239/2020 WP(C)/32819/2020	BHIMSEN JENA-MP	SANGRAM MISHRA
123	14240/2020 WP(C)/32820/2020	RAJENDRA KUMAR MAHAPATRA-MP	GYANENDRA CHANDRA SWAIN
124	14241/2020 WP(C)/32825/2020	SOMANATH MAHALING-MP	AMIT PRASAD BOSE
125	14242/2020 WP(C)/32826/2020	PRAFULLA KUMAR JENA-MP	RAMESH KUMAR SAHU
126	14243/2020 WP(C)/32830/2020	M/S.PARADEEP PHOSPHATES LTD.-MP	NITISH KUMAR MISHRA
127	14244/2020 WP(C)/32830/2020	M/S.PARADEEP PHOSPHATES LTD.-MP	NITISH KUMAR MISHRA
128	14245/2020 WP(C)/32834/2020	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
129	14246/2020 WP(C)/32845/2020	PRADYUMNA JENA-MP	BHUBAN MOHAN BHUYAN
130	14247/2020 WP(C)/32846/2020	SOMANATH MOHANTY-MP	BHUBAN MOHAN BHUYAN
131	14248/2020 WP(C)/32854/2020	CHAKRADHAR NAYAK-MP	ARUN KUMAR BUDHIA
132	14249/2020 WP(C)/32858/2020	ASHOK KUMAR PANDA-MP	PRONOY MOHANTY
133	14250/2020 WP(C)/32862/2020	BISWAJIT PATTANAYAK-MP	PARTHA SARATHI DAS
134	14251/2020 WP(C)/32865/2020	HARIHARA PATI-MP	BIKRAM CHANDRA GHADAI
135	14252/2020 WP(C)/32868/2020	DR. HRUDANANDA DAS-MP	BISWAJIT SAMANTARAY
136	14253/2020 WP(C)/32874/2020	NARAHARI MOHANTA-MP	SMITA RANJAN PATNAIK
137	14254/2020 WP(C)/32875/2020	RANJAN KUMAR PATTNAIK-MP	B.S.TRIPATHY (1)
138	14255/2020 WP(C)/32878/2020	BASANTA GOCHAYAT-MP	G.MADANI
139	14256/2020 WP(C)/32888/2020	DR.SRUSTIDHAR ROUT-MP	SAMEER KUMAR DAS
140	14257/2020 WP(C)/32889/2020	BHABANI PRASAD MAJHI-MP	PRAFULLA KUMAR RATH
141	14258/2020 WP(C)/32891/2020	DR.BICHITRANATH SAHOO-MP	SAMEER KUMAR DAS
142	14259/2020 WP(C)/32893/2020	GUNAN KUMAR LENKA-MP	ANUP KUMAR MOHAPATRA
143	14260/2020 WP(C)/32897/2020	RANJAN KUMAR PATTNAIK-MP	B.S.TRIPATHY..1
144	14261/2020 WP(C)/32898/2020	DR.SAMIR KUMAR LENKA-MP	SAMEER KUMAR DAS
145	14262/2020 WP(C)/32900/2020	SUBRAT KUMAR MOHANTY-MP	SHASHI BHUSAN JENA
146	14263/2020 WP(C)/32902/2020	DR. CHOUBARGA NAIK-MP	SISIR KUMAR PUROHIT
147	14264/2020 WP(C)/32903/2020	DR.SANJUKTA MOHANTY-MP	SAMEER KUMAR DAS
148	14265/2020 WP(C)/32905/2020	HRUSHIKESH PATALSINGH-MP	SUBASH CHANDRA PUSPALAKA
149	14266/2020 WP(C)/32904/2020	MANPREET KAUR-MP	MANAS RANJAN DHAL
150	14267/2020 WP(C)/32906/2020	KABI @ KABIRAJ PATALSINGH-MP	SUBASH CHANDRA PUSPALAKA
151	14268/2020 WP(C)/32910/2020	GANDHI INSTITUTE FOR TECHNOLOGY-MP	DEVI PRASAD DASH
152	14269/2020	LAMBODAR MOHANTA-MP	SAMEER KUMAR DAS

153	WP(C)/32914/2020 14270/2020	HDFC BANK LTD-MP	RAJJEET ROY
154	WP(C)/32915/2020 14271/2020	SIDHARTHA KUMAR PRADHAN-MP	N.SAHANI
155	WP(C)/32919/2020 14272/2020	DR.SANTI SWARUP BASA-MP	SAMEER KUMAR DAS
156	WP(C)/32920/2020 14273/2020	DR. LOUIS SOLAMAN SIMON-MP	SOUBHAGYA KUMAR DASH
157	WP(C)/32921/2020 14274/2020	SHAKTI PRASAD DAS-MP	RABINARAYAN NAYAK
158	WP(C)/32922/2020 14275/2020	RAJKISHORE ROUL-MP	SAMEER KUMAR DAS
159	WP(C)/32923/2020 14276/2020	DR. ROSALIN KAR-MP	BUDHADEV ROURAY
160	WP(C)/32924/2020 14277/2020	DR.RABINDRA KUMAR MISHRA-MP	SAMEER KUMAR DAS
161	WP(C)/32926/2020 14278/2020	DR.RAMESH KUMAR PARUA-MP	SAMEER KUMAR DAS
162	WP(C)/32928/2020 14279/2020	JANAKI NAYAK-MP	SAMIR KUMAR MISHRA
163	WP(C)/32929/2020 14280/2020	DR.SITARAM DAS-MP	SAMEER KUMAR DAS
164	WP(C)/32930/2020 14281/2020	DR.KALPANA PANIGRAHI-MP	SAMEER KUMAR DAS
165	WP(C)/32932/2020 14282/2020	G.RAMA RAO-MP	
166	WP(C)/32564/2020 23/2020	D.SANYASI-MP	SARAT KU. BEHERA
167	FA/261/1980 24/2020	D.SANYASI-MP	
168	FA/261/1980 25/2020	D.SANYASI-MP	
169	FA/261/1980 26/2020	D.SANYASI-MP	SARAT KU. BEHERA
170	FA/261/1980 27/2020	D.SANYASI-MP	
171	FA/261/1980 28/2020	D.SANYASI-MP	
172	232/2020	BIBHU RANJAN PADHI-MP	
173	CONTC/2637/2020 233/2020	PRAFULLA CHANDRA RATH-MP	
174	CONTC/3280/2020 1119/2020	MUNNA KHAN-MP	
175	ABLAPL/9569/2020 1120/2020	PREMNATH ROHIDAS @ CHAMAR-MP	
176	ABLAPL/12867/2020 1121/2020	PRAKASH BHOI-MP	
177	ABLAPL/13382/2020 1122/2020	AMIT SWAIN-MP	
178	ABLAPL/13911/2020 1123/2020	ALOK KUMAR SWAIN-MP	
179	ABLAPL/13910/2020 1124/2020	BIKASH JENA-MP	
180	ABLAPL/12236/2020 1125/2020	B.SUDHANSHU RAO @ PRIYANKA RAO-MP	S.K.BHANJADEO
181	ABLAPL/2326/2020 1126/2020	BHABANI PRASAD NANDA @ TIKI NANDA-MP	
182	ABLAPL/13122/2020 1127/2020	PRAKASH NAYAK-MP	
183	ABLAPL/11651/2020 1128/2020	PRAKASH NAYAK-MP	
	ABLAPL/11650/2020		

184	1129/2020 ABLAPL/11813/2020	BHABANI PRASAD NANDA @ TIKI NANDA-MP	DEBASIS SAHOO
185	1130/2020 ABLAPL/13388/2020	SUMANTA KU. SAMANTARA-MP	
186	1131/2020 ABLAPL/10828/2020	ASHOK DAS-MP	
187	1132/2020 ABLAPL/5669/2020	ANIL BHOI-MP	
188	1133/2020 ABLAPL/10745/2020	KARTIKA NAIK-MP	
189	1173/2020 BLAPL/4614/2019	DILLIP KUMAR DAS-MP	SMRUTI RANJAN MOHAPATRA
190	14186/2020 WP(C)/15828/2020	BICHITRANANDA NAYAK-MP	
191	14210/2020 WP(C)/2124/2014	ADWAITA KUMAR SAHOO-MP	
192	14219/2020 WP(C)/29645/2020	PRADIPTA KUMAR PATTNAIK-MP	